F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.03.2018

NOTICE

On 23/03/2018 Single Member Matters assigned to Hon'ble Sh. B. Ravichandran, Member (T) and specially assigned Division Bench Matter at 02.30 P.M. shall stand adjourned.

By Order

(A.Mohan Kumar)

Registrar

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